

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

**ORDER NO. 36 of 2021**

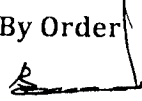
Hon'ble President is pleased to order the sitting commencing from **05.04.2021** to **30.04.2021** for CESTAT, Mumbai as follows:

CORAM	PERIOD	WORKS ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 12.04.2021 to 16.04.2021	Customs and Service Tax Division Bench Matters
	From 19.04.2021 to 30.04.2021	Customs Division Bench Matters
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 05.04.2021 to 30.04.2021	Excise Division Bench matters
Sh. C. J. Mathew, Hon'ble Member (Technical) and Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 05.04.2021 to 09.04.2021	Customs Division Bench Matters.
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 05.04.2021 to 09.04.2021 and From 19.04.2021 to 30.04.2021	Service Tax Division Bench Matters
Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 12.04.2021 to 30.04.2021	Single Member Matters

Note:


1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. In the event of leave/tour of any Judicial Member, Sh. S. K. Pati, Member (Judicial) will be part of the DB, if he is not already sitting in a DB and the Single Member cases posted before him will be taken up by Sh. Ajay Sharma, Member (Judicial) if, the latter is not otherwise sitting in a DB, or else the same will get adjourned.
3. In the event of leave or tour of any Technical Member, the DB matters listed before that DB shall be taken up by the other available DB and the Judicial Member who was part of the earlier DB will hear Single Member Bench Matters.
4. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member of Mumbai.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
**(Bineesh Kumar K. S.)**  
Registrar

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Deputy Registrar